

HARYANA VIDHAN SABHA

IV SESSION

BULLETIN NO. 3

Tuesday, the 8th March, 2011

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 8th March, 2011 from 10.30 A.M to 5.10 P.M.).

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	10	--	---	27

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Un-starred: 10

II. WALK-OUT

During the Questions Hour, all the Members of the Bhartiya Janata Party present in the House staged a walk out as a protest against not allowing them to ask more supplementary on Starred Question No.553.

III. INTIMATION REGARDING ABSENCE

The Speaker informed the House that he had received an intimation from Shri Sampat Singh, MLA expressing his inability to attend the House from 8th to 10th March, 2011 due to some unavoidable circumstances.

IV. ANNOUNCEMENT BY THE SECRETARY

The Secretary informed the House that the Haryana Dohlidar, Butimar, Bhonedar and Muqararidar (Vesting of Proprietary Rights) Bill, 2010, which was passed by the Haryana Legislative Assembly during its Session held in March, 2010 had been assented to by the President.

V. RAISING THE ISSUE OF PASSING THE UNANIMOUS RESOLUTION ON THE ISSUE OF SYL AND HANSI-BUTANA LINK CANAL.

Shri Ashok Kumar Arora, a member of the Indian National Lok Dal and other members of his party present in the House, raised a matter that yesterday they had given their consent in the House to pass unanimous resolutions on the both issues of SYL Canal and Hansi-Butana Link Canal and today itself they are ready to do so and also demanded to examine the record to clear the factual position in this regard. Acceding to their request, the Speaker told them that the record would be checked.

VI. CALLING ATTENTION MOTION AND STATEMENT THEREON

The Speaker admitted the calling attention motion No. 1 regarding acute shortage of teaching staff in the Government Schools in Mewat District given notice of by Shri

Aftab Ahmed, MLA and asked Shri Aftab Ahmed, M.L.A to read out his notice and the Minister concerned to make a statement thereafter.

Shri Aftab Ahmed, M.L.A. read out his notice.

The Education Minister made the statement thereon.

VII. CONGRATULATIONS ON INTERNATIONAL WOMEN'S DAY

The Chief Minister congratulated all the women/girls on the International Women's Day. He highlighted some of the schemes being implemented by the Govt. for the welfare of women/girls.

Smt. Kavita Jain, a Member from the Bhartiya Janata Party, Smt. Sumita Singh, a Member of Treasury Benches and Dr. Ajay Singh Chautala, a Member of Indian National Lok Dal also congratulated all the women/girls.

VIII. NOTICE OF CALLING ATTENTION MOTION

On being enquired, by Shri Anil Vij, MLA, the Speaker informed him that his notice of Calling Attention Motion No. 14, regarding serious irregularities and corruption at a large scale in implementation of Mahatma Gandhi National Rojgar Guarantee Yojana (MNREGA), is under his consideration.

IX. CALLING ATTENTION MOTION AND STATEMENT THEREON

The Speaker admitted the calling attention motion No. 5 regarding large number of irregularities in old age pension given notice of by Shri Ashok Kumar Arora and two other MLAs and asked Shri Ashok Kumar Arora, M.L.A to read out his notice and the Minister concerned to make a statement thereafter.

Shri Ashok Kumar Arora, M.L.A. read out his notice.

The Social Justice & Empowerment Minister made the statement thereon.

X. RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS AND VOTING ON MOTION OF THANKS

Discussion on the Governor's Address was resumed.

Smt. Savitri Jindal, Shri Naresh Sharma, Shri Raj Pal Bhukhari, Shri Balbir Pal Shah and Shri D.K. Bansal, members of the Treasury Benches, spoke for 08, 21, 27, 22 and 05 minutes respectively.

Sh. Mamu Ram, Shri Parminder Singh Dhull, Shri Sher Singh Barshami, Dr. Ajay Singh Chautala and Shri Ram Pal Majra, members from the Indian National Lok Dal, spoke for 06, 12, 18, 07 and 19 minutes respectively.

Sh. Krishan Pal Gurjar, Shri Ghanshyam Dass and Smt. Kavita Jain, members from the Bhartiya Janata Party, spoke for 36, 12 and 10 minutes respectively.

Chief Minister, by way of reply, spoke for 67 minutes.

Thereafter the motion-

“That an address be presented to the Governor in the following terms:-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 4th March, 2011 at 2.00 PM.’”

was put and carried.

XI. WALK-OUT

During the discussion on the Governor's Address and voting on Motion of Thanks, all the Members of the Indian National Lok Dal and a Member of the Shiromani Akali Dal, present in the House, staged a walk-out as a protest against not being satisfied with the reply given by the Chief Minister on Motion of Thanks.

XII. PRESENTATION OF SUPPLEMENTARY ESTIMATES FOR THE YEAR 2010-2011 (SECOND INSTALMENT)

The Finance Minister presented the Supplementary Estimates for the Year 2010-2011 (Second Instalment).

XIII. PRESENTATION OF REPORT OF ESTIMATES COMMITTEE

Rao Dharampal, Chairperson, Estimates Committee, presented the Report of the Committee on the Supplementary Estimates 2010-2011 (Second Instalment).

XIV. DISCUSSION AND VOTING ON DEMANDS FOR SUPPLEMENTARY ESTIMATES FOR THE YEAR 2010-2011 (SECOND INSTALMENT).

Discussion and Voting on the Demands for Supplementary Grants.

According to previous practice and in order to save the time of the House, the demands on the order paper (No.1 to 6, 8 to 30, 32 to 44 and 46) were deemed to have been read and moved together and a general discussion on the supplementary demands was permitted. The Members were requested to indicate the demand No. on which they wished to raise discussion.

No Member rose to speak.

Demand Nos. 1 to 6 were put together and carried.

Demand Nos. 8 to 30 were put together and carried.

Demand Nos.32 to 44 were put together and carried.

Demand No. 46 was put and carried.

XV. EXTENTION OF SITTING

The Speaker, with the sense of the House, extended the time of the sitting of the House as under :-

(i) at 2.29 PM for 30 minutes.

(ii) at 2.59 PM for 30 minutes.

(iii) at 3.29 PM for 30 minutes.

(iv) at 3.59 PM for 30 minutes.

(v) at 4.29 PM for 30 minutes.

(vi) at 4.59 PM, the time is extended till the business of the House is concluded.

The Deputy Speaker occupied the Chair from 12.38 PM to 1.02 PM.

The Sabha then adjourned till 10.30 AM on Wednesday, the 9th March, 2011.

CHANDIGARH
THE 8TH MARCH, 2011

SUMIT KUMAR
SECRETARY.